

Ashok Kumar Agarwal
Insolvency Professional
IP Registration No. : IBBI/IPA-002
/IP-N00626/2018-19/11898

Ashwini- D/4
Neelachal Abasan Co-operative Society Limited
98 Rajdanga Gold Park, Kasba, E.K.T.
Kolkata 700 107
(M): +91 98310 60452
Email : ashokkagarwal@hotmail.com

Date: 31.08.2020

To,
Deputy Director
The National Company Law Tribunal
Kolkata Bench
5 Esplanade Row (West)
Kolkata – 700 001


In the matter :
Before
National Company Law Tribunal, Kolkata Bench, Kolkata
in
CP(IB) No. 109/KB/2019
United Bank of India Financial Creditor
-vs-
Adyama Rice Mill Private Limited Corporate Debtor

Sub: Filing of List of Stakeholders of Adyama Rice Mill Private Limited in terms of Regulation 31 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016.

Sir,

In terms of Regulation 31 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016, I hereby file the List of stakeholders of Adyama Rice Mill Private Limited, the Corporate Debtor (CIN: U15312WB1985PTC039827), now under Liquidation, as on 31.08.2020, which is enclosed herewith, duly signed, for your information and necessary action.

Thanking you,
Yours faithfully



ASHOK KUMAR AGARWAL
Insolvency Professional
Liquidator appointed for Adyama Rice Mill Private Limited
IP Registration No.: IBBI/IPA-002/IP-N00626/2018-19/11898

Enclosed: As Above.

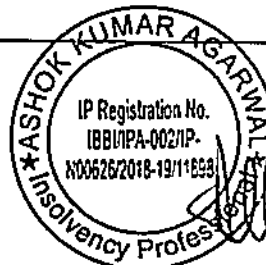
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Before
National Company Law Tribunal, Kolkata Bench, Kolkata
In
CP(IB) No. 109/KB/2019
United Bank of India Financial Creditor
-vs-
Adyama Rice Mill Private Limited Corporate Debtor

**LIST OF STAKEHOLDERS OF ADYAMA RICE MILL PRIVATE LIMITED
-THE CORPORATE DEBTOR(CIN: U15312WB1985PTC039827, NOW UNDER
LIQUIDATION)AS ON 31.08.2020**

Sl. No.	Type of Creditors (category-wise)	Claim Received (Amount in Rs.)	Claim Admitted (Amount in Rs.)
1	Secured Financial Creditors Punjab National Bank (erstwhile United Bank of India, since been amalgamated with Punjab National Bank w.e.f. 01.04.2020) Stressed Asset Management Branch, Kolkata, 2 nd Floor, 4 N. C. Dutta Sarani, Kolkata – 700001.	21,64,97,027.00	21,64,97,027.00
2	Un-secured Financial Creditors	0.00	0.00
3	Operational Creditors (other than Workmen and Employees)	0.00	0.00
4	Workmen and Employees	0.00	0.00
5	Other Stakeholders / Creditors (other than Financial Creditors, Operational Creditors & Workmen and Employees)	0.00	0.00
	TOTAL	21,64,97,027.00	21,64,97,027.00



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NOTE:

Pursuant to the Public Announcement made in Form B dated 21.03.2020 which was published in the Newspapers on 22.03.2020, the Stakeholders were called upon to submit their claims with proof to the Liquidator. The Liquidator has received the Claim only from one Secured Financial Creditor, who, after verification of the Claim, has admitted the Claim in full and prepared the aforesaid List of Stakeholders in terms of the Regulation 31 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016.

Name and Signature of the Liquidator



A handwritten signature in black ink, appearing to read "Ashok Kumar Agarwal".

ASHOK KUMAR AGARWAL
Insolvency Professional
IP Registration No. IBBI/IPA-002/
IP-N00626/2018-19/11898

ASHOK KUMAR AGARWAL
Insolvency Professional

Date : 31.08.2020
Place : Kolkata

Liquidator appointed for Adyama Rice Mill Private Limited
IP Registration No. : IBBI/IPA-002/IP-N00626/2018-19/11898